## COURT-I

## IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

Appeal No. 309 of 2016 & IA No. 638 of 2016 <u>&</u>
Appeal No. 310 of 2016 & IA No. 639 of 2016

Dated: 25th April, 2017

Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson

Hon'ble Mr. I.J. Kapoor, Technical Member

In the matter of:-

Swastik Construction Services ....Appellant (s)

Vs.

Karnataka Electricity Regulatory Commission & Anr. ....Respondent (s)

Counsel for the Appellant(s) : Mr. Sridhar Prabhu

Mr. Anantha Narayana M.G.

Counsel for the Respondent(s) : Ms. Neha Garg

Mr. Ravi Agrawal for R-2

## <u>ORDER</u>

It is represented that pleadings are complete.

List these matters for hearing on 24.05.2017. Tag to Appeal No. 221 of 2016.

(I. J. Kapoor) Technical Member ts/kt (Justice Ranjana P. Desai) Chairperson